

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV

4.

CP/30(MB)/2024

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 26.03.2024

NAME OF THE PARTIES: Rusoday Securities Limited
Vs
Asian Paints Limited

SECTION: 58(3), 59 OF THE COMPANIES ACT, 2013.

ORDER

This matter is heard through Video Conference:

1. Mr. Jitendra Patnaik a/w Pallavi Pain, Ld. Counsel for Petitioner present (VC).
2. Registry is directed to issue Court Notice to the Respondent and to place on record the copy along with tracking report on the next date of hearing.
3. List this matter on 16.05.2024 for further consideration.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)